

Status of interlinking of rivers

†901. DR. KIRODI LAL MEENA: Will the Minister of JAL SHAKTI be pleased to state:

- (a) the date on which Government has taken a decision regarding interlinking of rivers;
- (b) the number of rivers where interlinking has been completed and the current status of interlinking of remaining rivers;
- (c) by when the interlinking of rivers would be completed; and
- (d) whether Government has made any plan to utilise the excess flood water?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) The National Perspective Plan (NPP) was prepared by the then Ministry of Irrigation (now Ministry of Jal Shakti) in August 1980 for water resources development through inter basin transfer of water, for transferring water from water surplus basins to water-deficit basins. Under the NPP, the National Water Development Agency (NWDA) has identified 30 links (16 under Peninsular Component and 14 under Himalayan Component) for preparation of Feasibility Reports (FRs).

Under the NPP, four priority links have been identified for preparation of Detailed Project Reports (DPR) under the Peninsular Rivers Component viz; Ken-Betwa link project (KBLP), Damanganga-Pinjal link project, Par-Tapi-Narmada link project and Godavari-Cauvery link project. The DPRs of KBLP, Damanganga-Pinjal link project and Par-Tapi-Narmada link project have been sent to the concerned States. Draft DPR of Godavari-Cauvery link project consisting of three links viz; Godavari (Inchampalli/Janampet) - Krishna (Nagarjunasagar), Krishna (Nagarjunasagar) - Pennar (Somasila), Pennar (Somasila)-Cauvery (Grand Anicut) link projects has been completed and circulated to party States in March 2019. No ILR project under NPP has reached the stage of execution.

- (c) The implementation of river link projects involves various steps such as preparation of Pre Feasibility Reports/ Feasibility Reports of links, negotiation and consensus among concerned States, preparation of DPRs of the projects, clearances from Ministry of Environment and Forests and Climate Change, Ministry of Tribal

†Original notice of the question was received in Hindi.

Affairs, techno-economic clearance by Advisory Committee on Irrigation, Flood control and multipurpose projects of Ministry of Jal Shakti and investment clearance.

The stage of implementation of a project would be reached after its DPR is prepared with the consensus of concerned States and the requisite statutory clearances are obtained.

(d) The interlinking of rivers (ILR) projects envisages diversion of waters from surplus basins to deficit basins through inter basin water transfer links. The interlinking of rivers project will provide benefits to irrigation, domestic and industrial needs, hydropower apart from the incidental benefits including of flood control, drought mitigation etc.

Target under SBM

902. DR. ASHOK BAJPAI: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that targets in most of the States under Swachh Bharat Mission (SBM) were achieved during the last three years;

(b) the target for SBM and their percentage achieved during the last three years, State-wise; and

(c) the estimated targets for various States under SBM for next three years?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) The Government had launched Swachh Bharat Mission (Gramin) [SBM(G)] with effect from 2nd October, 2014 with the aim to attain Open Defecation Free (ODF) India by 2nd October, 2019 by providing access to toilet facilities to all the rural households in the country. SBM (G) is a demand driven Scheme, hence no fixed targets to build/construct toilets could be set. As per the data reported by the States/UTs on the online Integrated Management Information System (IMIS) maintained by the Department of Drinking Water and Sanitation, 10.29 crore individual household latrines (IHHLs) have been constructed under the programme and all the villages have declared themselves ODF. The Government has further advised all the States/UTs to reconfirm and ensure that no one is left behind, including the newly emerging households, in having access to toilets. State/UT-wise number of IHHLs constructed under SBM (G) during the last 3 years are given in Statement.